

**Development of International Airports**

4563. SHRI RAM PRAKASH CHAUDHARY :  
SHRI PHOOL CHAND VERMA :  
SHRI B. L. SHARMA PREM :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government have chalked out a scheme to develop the international airports of the country;

(b) if so, the details thereof and the name of airports proposed to be developed thereunder; and

(c) the details of targets fixed for the purpose ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI

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|--|---|-------------|
| (i) Completion & Commissioning of New Domestic Terminal Complex (Phase I).<br>Bombay | — | March, 1992 |
| (ii) Completion & Commissioning of New Terminal Complex (Phase I) Calcutta           | — | July, 1993  |
| (iii) Expansion of Cargo Complex (Phase I) Sahar. Bombay                             | — | March, 1993 |
| (iv) Upgradation of facilities at Trivandrum airport costing nearly Rs. 8 crores     | — | March, 1992 |

**Rihand Hydro-electric Project**

4564. SHRI MOHAN LAL JHIKRAM :  
SHRI RAMESHWAR PATIDAR :

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether Madhya Pradesh is not getting its share of fifteen percent from the Rihand hydro-electric project; and

MADHAVRAO SCINDIA) : (a) Yes. Sir.

(b) An outlay of the order of Rs. 400 crores is envisaged by the International Airports Authority of India for expanding terminal facilities and other supporting infrastructure at the five international airports of Delhi, Bombay, Calcutta, Madras and Trivandrum over the next five years. The long term development plans beyond the period 1996 envisage an outlay of the order of Rs. 900 crores at these airports.

Government have also approved a project costing nearly Rs. 210 crores for the modernisation of the Air Traffic Control facilities at the Bombay and Delhi airports.

(c) The target dates for completion of some of the major projects in the next two years are as under :—

(b) if so, the steps taken or proposed to be taken by the Government to provide Madhya Pradesh its due share of electricity ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) yes. Sir.

(b) There is an agreement between Uttar Pradesh State Electricity Board and Madhya Pradesh Electricity

Board for sharing of Rihand power which provides that in the event of Uttar Pradesh State Electricity Board's inability to supply due share of Rihand power to Madhya Pradesh Electricity Board. Uttar Pradesh State Electricity Board will compensate for such power draws on agreed terms. The matter is to be resolved bilaterally between the State Governments of Uttar Pradesh and Madhya Pradesh.

**Production of Oil and Gas at  
Narimanam Site**

*[English]*

4565. SHRI K. THULASIAH VANDAYAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantity of oil and gas being produced from Narimanam site daily;

(b) the quantity of crude oil and gas produced from this site till date;

(c) whether the Government propose to undertake more drilling of wells in this area; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Around 726 tonnes of crude oil and 0.093 million cubic meters of gas.

(b) Till 15th August, 1991 0.619 million tonnes of crude oil and 137.221 million cubic meters of gas had been produced.

(c) and (d) 16 development wells have been drilled, one well is under drilling.

*[Translation]*

**Supply of Coal to Hard Coke  
Industries**

4566. SHRI BHUVNESHWAR PRASAD MEHTA: Will the Minister of COAL be pleased to refer to the reply given on August 6, 1991 to Unstarred Question No. 1729 regarding supply of Hard Coke in Bihar and state:

(a) whether several thousand tonnes of Grade-II coal is being supplied to the Hard Coke Industries of district Hazaribagh from Jharkhand colliery of CCL after every three months;

(b) whether the same stock of coke was declared earlier as grade-III as a result of which the coal industry suffered a huge loss;

(c) if so, the facts thereof;

(d) whether the Government propose to enquire the circumstances under which the gradation of the coal was changed; and

(e) if so, when?

THE DEPUTY MINISTER OF THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) Yes, Sir. Washery Grade-II coal is being supplied to the Hard Coke industries of Hazaribagh District from Jharkhand colliery on quarterly basis. During the quarter April to June '91 17,400 tonnes of coal was supplied.

(b) to (e) In Jharkhand colliery mining is done in Block 13/1 open-cast. During the year 1985-86 to 1987-88 mining was done only in V Seam and the declared grade of seam was W-II. But during the year 1988-89 to 1989-90 the production came from III/IV/V seam combined and the combined grade declared was W.III.